

Filing No.8071

Sanju Lohra and Another Vs State of Jharkhand

Name of Advocate:-A.K.Chaturvedi

DEFECTS:-

9(i)G.R no. may be corrected at para 1.

(ii)Name of P.W-2,3,5 at para 12,13 and 15 respectively may be verified from their original Annex. Documents.

(iii)B.P case no.and place of court may be clearly/correctly stated at para 23.

(iv)S.T no. may also be stated at para 23.